

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-3

140/241- 242/ND/2020

IN THE MATTER OF:

Raman Raj Sud

Vs.

Ridhima Overseas Private Limited

....APPELLANT

...RESPONDENT

SECTION

U/s 241-242

Order delivered on 19.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Respondent

: Mr. Jayantk Mehta, Mr. Gaurav Adusumalli, Mr. Aman Varma,
Advs for R- 1 to 3.

ORDER

Matter called but due to technical problem the counsel for the Petitioner could not join. The counsel for the Respondent Nos. 1, 2 & 3 is present. Matter stands adjourned.

List this matter on 23rd October 2020.

- Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)